

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 16.02.2024

**Misc. Application No. 1054 of 2023
And
Appeal No. 687 of 2023**

Tilak Ventures Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Sneha Ramnathan, Advocate i/b Profess Law Associates for
the Appellants.

Mr. Akash Jain, Advocate i/b Mansukhlal Hiralal & Co. for the
Respondent.

ORDER:

1. Three weeks time is allowed for filing rejoinder. List on
April 19, 2024.

Ms. Meera Swarup
Technical Member

16.02.2024
msb